

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.512/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	J.C. FLOWERS ASSET RECONSTRUCTION PVT. LTD. V/S JAYPEE HEALTHCARE LTD
UNDER SECTION	7 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Abhinav Vasishth, Sr. Adv. assisted by : *For the Financial Creditor*
Mr. Anoop Rawat, Mr. Saurav Panda,
Mr. Vaijayant Paliwal, Mr. Nikhil Mathur,
Mr. Aditya Marwah, Ms. Mehak Nayak,
Ms. Priya Singh & Ms. Gunjan Jadwani, Advs.

Sh. R.P. Agarwal, Sr. Adv. assisted by : *For the Corporate Debtor*
Sh. Abhishek Tripathi, Adv.

ORDER

Ld. Sr. Counsels representing their respective parties are present.

- 1.** This matter was heard in part. Further arguments to continue on 22nd April, 2024 at 02:30 PM.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*